

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 75(ND) /2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 19.10.2016**

**NAME OF THE COMPANY: Satish Kumar Singh & Ors. V M/S Omkaleshwar
Colonisers Pvt.Ltd.**

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

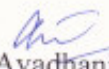
Sl. No.	Name	Designation	Representation Signature
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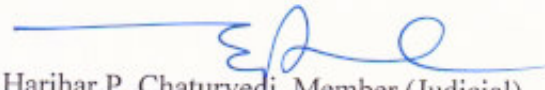
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Order dated 19.10.2016

**CP 75 (ND) /2016 : Satish Kumar Singh & Ors. V M/S Omkaleshwar Colonisers
Pvt.Ltd.**

Orders are not ready. Relist it on 09.11.2016.


V. S. R. Avadhani, Member (Judicial)


Harihar P. Chaturvedi, Member (Judicial)

Dated: 19.10.2016